

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1812
ANSWERED ON:01.08.2003
REWARDS TO INFORMER
RAMDAS ATHAWALE

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have duly rewarded the informers who provided vital information for arrests of smugglers and criminals of intoxicating substances;
- (b) if so, the number of such informers rewarded during each of the last three years; and
- (c) the steps taken by the Government to encourage such informers?

Answer

MINISTER OF STATE (E.B. & I.) IN THE MINISTRY OF FINANCE (SHRI ANANDRAO ADSUL)

(a): Yes, Sir.

(b): The number of such informers rewarded for giving information in respect of Narcotic Drugs & Psychotropic Substances during each of the last three years is as under:

YEAR	TOTAL NO. OF INFORMERS REWARDED
2000-2001	9
2001-2002	37
2002-2003	33

(c): The reward scheme for payment of reward to informers is displayed on Notice Boards of the field formations and also on their websites so as to encourage public to come forward with information. There is also a provision for secret service fund which is utilised to cultivate informers. Also, rewards are sanctioned and disbursed expeditiously so as to encourage informers.